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Dt. 30.09.05Hon. Mr. D. R. Tiwari, A.M.

Sri M. K. Sharma, holding brief of Sri A.K. Gaur for applicant, Sri S. Singh for respondents has drawn my attention to ^{para A, B, & C of} Suppl. CA-II which clearly shows that after promotion, the applicant has been posted at Pithoragarh. He has even vacated the official residence. He refers Annexure SCA-1, and SCA-2 in this regard. The SCA-1 is a Charge-report to the effect that the applicant has taken over the charge at Pithoragarh.

In view of the above facts and circumstances the OA has become infructuous, and is accordingly dismissed.

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AM

BL